

HIGH COURT OF JAMMU AND KASHMIR AT SRINGAR
(Office of the Registrar General)

ORDER

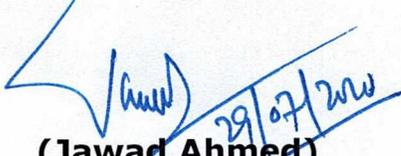
No: 150/es

Dated: 29-07-2020

In terms of Rules 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009, the following Judicial Officers, who have attained or will attain the age of 50, 55 and 58 years in the year 2020, are found fit and eligible for continued utility as Judicial Officers beyond the age of 50, 55 and 58 years:-

S.No.	Name of the Officer S/Shri	Date of Birth	Date of attaining the age
Judicial Officers who have attained or will attain the age of 58 years in the current year.			
1.	Kishore Kumar	30.03.1962	29.03.2020
2.	Mohd. Ibrahim Wani	08.10.1962	07.10.2020
3.	Zubair Ahmad Raza	09.01.1962	08.01.2020
4.	Madan Lal	07.02.1962	06.02.2020
5.	Ms. Masarat Shaheen	13.02.1962	12.02.2020
Judicial Officers who have attained or will attain the age of 55 years in the current year.			
1.	Mohd. Akram Choudhary	10.06.1965	09.06.2020
2.	Rajesh Sekhri	26.09.1965	25.09.2020
3.	Jaffer Hussain Beg	27.03.1965	26.03.2020
4.	S.C. Kattal	23.10.1965	22.10.2020
5.	Virender Singh Bhou	02.12.1965	01.12.2020
6.	Chain Lal Bavoria	13.04.1965	12.04.2020
7.	Kamlesh Pandita	16.12.1965	15.12.2020
Judicial Officer who has attained the age of 50 years during the current year.			
1.	Ms. Rupali Ratta	26.06.1970	25.06.2020

By Order.


(Jawad Ahmed)
Registrar General

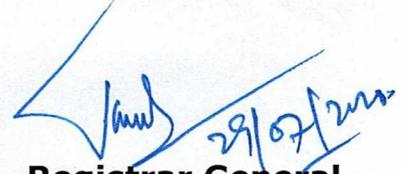
No: 2973-98/es

Dated: 29-07-2020

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Srinagar
4. Registrar Vigilance, High Court of J&K, Srinagar
5. Registrar Rules, High Court of J&K, Srinagar
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.

7. Registrar Computers, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
8. S/Shri _____, concerned Judicial Officers.
9. Director Finance, High Court of J&K, Jammu.
..... for information and necessary action.
10. Order File.


Registrar General